

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
CA No. 21/JPR/2022
CA No. 22/JPR/2022
CP No. 23/241-242-244/JPR/2021
Under Section 241-242-244 of
Companies Act, 2013

In the matter of:

Jugal Kishore Parihar & Ors.

...Petitioners

Versus

Rajhans Industries Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 21.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022